GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 910 TO BE ANSWERED ON 07th FEBRUARY, 2022.

Consultatants/Advisors in Education Ministry

910. SHRI KAUSHALENDRA KUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of consultants/advisors engaged in the Ministry of Education;
- (b) the number of consultants/Advisors engaged against regular posts;
- (c) the number of these engaged against temporary posts or under the schemes run by the Ministry;
- (d) the number of these consultant's or advisor's salary/remuneration which are not charged against the consolidated fund of India;
- (e) the number of these employees/consultants belonging to UR/OBC/SC/ST categories scheme-wise/Institution-wise:
- (f) the details of tenure of these employees/consultants as in above with break or without break scheme-wise/ Institution-wise;
- (g) whether any constitutional provisions of reservation rosters are being followed while making these appointments; and
- (h) if not, then under which Act/ Rule/ order of the Government these constitutional provisions have been superseded?

A N S W E R MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) to (h): A total of 142 consultants/advisors have been engaged in the Ministry of Education. Out of the total 142 consultants engaged by the Ministry, two (02) consultants have been engaged and posted against existing vacancy of sanctioned post of core secretariat and their fee/remuneration are being paid from the Consolidated Fund of India. Other consultants are hired/engaged by other organization/autonomous bodies/schemes under their guidelines and their fee/remuneration is being paid by them. The tenure of consultants/advisors is decided as per requirement and period of the scheme.
